

| FORM G                                                                                                                                                                                                                                |                                                                                                                                                                                                  |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| INVITATION FOR EXPRESSION OF INTEREST FOR<br>KRISHNA SHOWBIZ SERVICES PRIVATE LIMITED                                                                                                                                                 |                                                                                                                                                                                                  |
| ENGAGED IN THE BUSINESS OF CHANNEL BROADCASTING ACTIVITIES<br>(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India<br>(Insolvency Resolution Process for Corporate Persons) Regulations, 2016) |                                                                                                                                                                                                  |
| Sl.                                                                                                                                                                                                                                   | PARTICULARS                                                                                                                                                                                      |
| 1.                                                                                                                                                                                                                                    | Name of the corporate debtor along with PAN & CIN/ LLP No.<br><b>KRISHNA SHOWBIZ SERVICES PRIVATE LIMITED</b><br>PAN No. AAFCK1943G<br>CIN No - U22110MH2013PTC244043                            |
| 2.                                                                                                                                                                                                                                    | Address of the registered office<br>Shop No. 187, 1st Floor, Citi Mall New Link Road, Andheri West Mumbai City - 400053                                                                          |
| 3.                                                                                                                                                                                                                                    | URL of website<br>There is no website                                                                                                                                                            |
| 4.                                                                                                                                                                                                                                    | Details of place where majority of fixed assets are located<br>Mumbai                                                                                                                            |
| 5.                                                                                                                                                                                                                                    | Installed capacity of main products/ services<br>Not Applicable                                                                                                                                  |
| 6.                                                                                                                                                                                                                                    | Quantity and value of main products/ services sold in last financial year<br>NIL                                                                                                                 |
| 7.                                                                                                                                                                                                                                    | Number of employees/ workmen<br>No employees at present                                                                                                                                          |
| 8.                                                                                                                                                                                                                                    | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:<br>Email request be sent to:<br>cirp.krishnasspl@gmail.com |
| 9.                                                                                                                                                                                                                                    | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:<br>Email request be sent to:<br>cirp.krishnasspl@gmail.com                                         |
| 10.                                                                                                                                                                                                                                   | Last date for receipt of expression of interest<br>10-03-2026                                                                                                                                    |
| 11.                                                                                                                                                                                                                                   | Date of issue of provisional list of prospective resolution applicants<br>16-03-2026                                                                                                             |
| 12.                                                                                                                                                                                                                                   | Last date for submission of objections to provisional list<br>21-03-2026                                                                                                                         |
| 13.                                                                                                                                                                                                                                   | Date of issue of final list of prospective resolution applicants<br>27-03-2026                                                                                                                   |
| 14.                                                                                                                                                                                                                                   | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants<br>30-03-2026                                                   |
| 15.                                                                                                                                                                                                                                   | Last date for submission of resolution plans<br>29-04-2026                                                                                                                                       |
| 16.                                                                                                                                                                                                                                   | Process email id to submit Expression of Interest<br>cirp.krishnasspl@gmail.com                                                                                                                  |

**Date: 23<sup>rd</sup> February, 2026**  
**Place: Mumbai**

**For Krishna Showbiz Services Private Limited**  
**Sd/-**  
**Mayank Hanmish Chandra Jain**  
**Resolution Professional**  
**Krishna Showbiz Services Private Limited (Under CIRP)**  
Reg. No: IBB/IPA-001/IP-P01055/2017-2018/11748  
AFA Valid upto 31.12.2026  
Correspondence Address of the RP:- A 1001, Samarpan, Near Spectra Motors,  
Western Express Highway, Borivali (East), Mumbai 400066